

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 82  
TO BE ANSWERED ON 17<sup>th</sup> JULY, 2017

**PRODUCTION AND EXPORT OF COFFEE**

**82. SHRI KESINENI NANI:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- the details of coffee production in the country during the last three years and the current year, year-wise indicating the rate of growth therein and the current position of India among other coffee producing countries in the world;
- the total quantity and value of coffee exported from the country during the said period, country-wise;
- whether any steps are being taken by the Government to improve the working conditions of coffee plantation workers and if so, the details thereof; and
- whether there is any proposal for allowing Foreign Direct Investment in coffee plantations in India and if so, the details thereof along with its present status?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

- The details of coffee production in the country during the last three years and the current year, year-wise indicating the rate of growth rate in coffee production, is as follows:

| Year      | Production (Tonnes) | % change over previous year (%) |
|-----------|---------------------|---------------------------------|
| 2014-15   | 327000              | 7.39                            |
| 2015-16   | 348000              | 6.42                            |
| 2016-17*  | 316700              | -8.99                           |
| 2017-18** | 350400              | 10.63                           |

\* Post-Monsoon estimate \*\* Provisional Post Blossom Estimate

During the current year, India stands 7<sup>th</sup> position in the World in terms of coffee production.

(b) The total quantum and value of coffee exported from the country during last three years are as under;

| Year                                   | Quantity(MT) | Value (Rs. Crores) |
|--|--------------|--------------------|
| 2014-15                                | 272323       | 4807               |
| 2015-16*                               | 318059       | 5176               |
| 2016-17*                               | 356445       | 5650               |
| 2017-18*<br>(01.04.2017 to 11.07.2017) | 119025       | 1936               |

\* Based on permits issued

The country – wise export of coffee and revenue generated during last three years and the current year details are enclosed in Annexure-I.

(c) The working conditions of coffee plantation workers are governed in accordance with the Plantation Labour Act 1951, Equal Remuneration Act 1976, Employees Provident Fund and Miscellaneous Provisions Act 1952, Gratuity Act 1972, Bonus Act 1965, Workman Compensation Act 1923. The Plantation Labour Act (PLA), 1951, administered by Ministry of Labour & Employment and enforced by the concerned state governments requires the employers to provide the workers with housing, medical facilities, sickness and maternity benefits and other forms of social security measures. There are provisions for educational facility for the children, drinking water, conservancy, canteens, crèches and recreational facilities for the benefit of the tea plantation workers and their families in and around the work places in the tea estates. The Labour Department of the State Governments monitor the implementation of the provisions of this Act.

Apart from the above, Coffee Board has been providing the welfare support to children of labourers and tiny farmers under the scheme “Integrated Coffee Development Project”. Educational stipend and financial assistance is provided to the children of labourers and children of tiny growers in order to ensure that the children of plantation workers pursue higher studies after X<sup>th</sup> class. During the XII Plan period, an amount of Rs.10.34 crore has been extended to 41,927 beneficiaries.

(d) As per extant Foreign Direct Investment (FDI) policy, FDI upto 100% under the automatic route is permitted in Coffee plantations subject to sectoral conditions. For sectors under automatic route no prior approval of the Government or the Reserve Bank of India is required.

## India's total coffee exports – country wise

Quantity in Metric Tonnes and Value in Rs. Crores

| Country               | 2014-15       |                | 2015-16*      |                | 2016-17*      |                | 2017-18*<br>(1.4.2017 to 11.7.2017) |                |
|-----------------------|---------------|----------------|---------------|----------------|---------------|----------------|-------------------------------------|----------------|
|                       | Qty           | Value          | Qty           | Value          | Qty           | Value          | Qty.                                | Value          |
| ITALY                 | 59968         | 999.31         | 79653         | 1139.60        | 83821         | 1158.46        | 28340                               | 412.57         |
| GERMANY               | 25021         | 466.71         | 27600         | 463.23         | 34933         | 549.78         | 14252                               | 227.67         |
| RUSSIAN<br>FEDERATION | 20994         | 388.88         | 27838         | 470.89         | 29087         | 507.59         | 8597                                | 155.47         |
| BELGIUM               | 12082         | 248.88         | 16600         | 305.85         | 20046         | 367.71         | 6282                                | 129.19         |
| TURKEY                | 15852         | 276.35         | 14292         | 243.12         | 17230         | 280.96         | 3922                                | 68.68          |
| POLAND                | 4422          | 67.06          | 6507          | 92.22          | 11139         | 172.3          | 4292                                | 68.05          |
| SLOVENIA              | 8102          | 115.17         | 10886         | 134.65         | 10289         | 123.4          | 3553                                | 49.99          |
| SPAIN                 | 5421          | 80.84          | 6297          | 81.97          | 9631          | 127.25         | 3512                                | 50.06          |
| GREECE                | 5919          | 88.42          | 6646          | 86.14          | 7790          | 103.47         | 1619                                | 24.49          |
| U.S.A.                | 5763          | 102.87         | 5742          | 95.96          | 7383          | 131.25         | 2802                                | 47.58          |
| OTHERS                | 108779        | 1972.88        | 115998        | 2062.28        | 125096        | 2127.61        | 41854                               | 702.53         |
| <b>Total</b>          | <b>272323</b> | <b>4807.37</b> | <b>318059</b> | <b>5175.91</b> | <b>356445</b> | <b>5649.78</b> | <b>119025</b>                       | <b>1936.28</b> |

\*Based on export permit.

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